

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 229 of 2012 &  
IA No. 368 of 2012**

**Dated: 6<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**Reliance Infrastructure Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan, Adv.  
with Ms. Richa Bharadwaja for R-1  
Mr. Krishnan Venugopal, Sr. Adv.  
With Mr. Sitesh Mukherjee  
Mr. Sakya Singh Choudhary  
Mr. Sanjay Sen**

**ORDER**

Post the matter for further hearing on **07.02.0213 at**

**12.30 p.m.**

**(V.J. Talwar)  
Technical Member  
rkt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**